

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 8
TO BE ANSWERED ON THE 20th July 2026
INVESTIGATION INTO THE AIR INDIA AI-171 CRASH IN
AHMEDABAD**

8. DR. JOHN BRITTAS

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) present status of the investigation into the Ahmedabad airplane crash;
- (b) whether final investigation report has been delayed beyond the indicative timeline of one year under ICAO norms;
- (c) whether Government received any representations alleging that selective disclosure of cockpit voice recorder extracts in the preliminary report led to speculation regarding the cause of the accident or the conduct of the flight crew;
- (d) reasons therefor and response thereto;
- (e) whether Government has received any representations or complaints from victims' families, pilot associations or other stakeholders regarding the conduct, transparency or methodology of the investigation; and
- (f) details thereof and action taken thereon?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (f): A preliminary investigation report was published by AAIB on 12 July 2025 and same is available on their website www.aaib.gov.in. The investigation is under progress. All probable causes leading to the accident are being investigated.

As per the ICAO Annex 13 requirements, the interim statement has been published by AAIB on 12 June 2026. The final investigation report will be published after completion of the investigation.

AAIB is conducting its investigation transparently and is yet to conclude the investigation.
